

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/7948/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge,
Bomdila, West Kameng District,
Arunachal Pradesh.

Dated Guwahati, 23rd August, 2023.

Sub:- **Casual leave.**

Ref:- No. DSJ(SD/BDL)/07/2022/3207/23 dated 14.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted cancellation of your **casual leave on 14.08.2023 as well as station leave permission for the day**, as prayed for.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/7478-7479/A, dated , 23-08-23

Copy to:

- Bench.
1. The Deputy Registrar (Admn.), Gauhati High Court, Itanagar Permanent
 - ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)